

# **Rejection of application for certificate of registration**

**July 1, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45-IA of the Reserve Bank of India Act, 1934, has rejected on June 30, 1999, the application for Certificate of Registration submitted by M/s. R. Krishnaswamy Investments Pvt. Ltd., having its Registered Office at 1133, Trichy Road, Singanallur, Coimbatore-641 005.

As such, the company cannot transact the business of a Non-Banking Financial Institution as defined in Clause (a) of Section 45-I of the RBI Act, 1934.

**Rupambara Padhi**  
**Manager**

**Press Release : 1999-2000/3**